OFFICE OF THE COMMISSIONER, EXCISE, ENTT. & LUXURY TAX GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI L&N BLOCK, VIKAS BHAWAN, IP RSTATE NEW DELHI

No. F. 2(119)/Ex/HCR/2017-18/ 3096

Dated: 16/03/2020

CIRCULAR

Please find enclosed herewith a copy of the order bearing No. F. 51/ DGHS/PH-IV/COVID-19/2020/M/Pr. Secy/HFW/2447-61 dated 16.03.2020, issued by the Secretary (Health & Family Welfare), Govt. of NCT of Delhi, whereby directions have been issued for the purpose of preventions and control of the outbreak of epidemic disease, namely COVID - 19 in NCT of Delhi.

The above directions should be strictly complied with.

This issues with prior approval of competent authority.

Encls: As above

(RANJEET SINGH) DY. COMMISSIONER (EXCISE)

Copy for compliance:

All the licensees of Hotels/Clubs/Restaurants.

No. F. 2(119)/Ex/HCR/2017-18/ 3096

Dated: (6 8 2020

Copy for information to:

- 1. PS to the Commissioner (Excise), GNCT of Delhi.
- 2. PA to Deputy Commissioner (Excise-I)/Deputy Commissioner (Excise-II), GNCT of Delhi.
- 3. Project Incharge, TCS to upload the circular on ESCIMS web-site and also to forward the circular through email to all licensees.
- 4. The System Analyst, Computer Branch to upload the notice on the official web-site.

5. Notice Board.

(RANJEET SINGH) DY. COMMISSIONER (EXCISE)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HEALTH AND FAMILY WELFARE DEPARTMENT 9TH LEVEL, A-WING, DELHI SECRETARIAT, IP ESTATE, NEW DELHI – 110002

No.F.51/DGHS/PH-IV/COVID-19/2020/M/prsecyhfw/2447-61

Dated: 16/03/2020

<u>ORDER</u>

In exercise of the powers conferred by the Delhi Epidemic Diseases, COVID-19, Regulations, 2020 under the Epidemic Diseases Act, 1897, the following directions are hereby issued for the purpose of prevention and control of the outbreak of epidemic disease namely COVID-19 in NCT of Delhi, with immediate effect:

- (i) The operations of all Gymnasium and SPA in NCT of Delhi to be suspended till 31st March, 2020.
- (ii) The operations of all Night Clubs and Theaters in NCT of Delhi to be suspended till 31st March, 2020.
- (iii) Any gathering Social/Cultural/Political/Religious/Academic/Sports/Seminar/ Conference and Family mass gathering (except marriages) is restricted to maximum of 50 persons in NCT of Delhi till 31st March, 2020.

(iv) All Shopping Malls in NCT of Delhi should be disinfected daily and shall also make provisions of availability of ample number of hand sanitizers at main entrance and individual shops for visitors. All entry should be allowed only after cleaning of hands with hand sanitizers.

Padmini Singla) 8 3 0

Secretary (Health & Family Welfare)

No.F.51/DGHS/PH-IV/COVID-19/2020/M/prsecyhfw/2447-61 Dated: 16/03/2020

10.1:51/DG[16/1]1-10/0001D-16/2020/M/prisecymw/244/-01

- Copy to:
 1. Pr. Secretary to Hon'ble Lt. Governor of NCT of Delhi, New Delhi
- 2. Addl. Secretary to Hon'ble C.M., Govt. of Delhi, New Delhi.
- 3. Secretary to Hon'ble Dy. C.M, Govt. of Delhi, New Delhi.
- 4. Secretary to Hon'ble Minister Health & Family Welfare, GNCTD
- 5. OSD to C.S, Govt. of NCT of Delhi, New Delhi.
- 6. Commissioner of Police, Delhi to ensure strict compliance.
- 7. Chairperson, New Delhi Municipal Council
- 8. Director, General Health Services, GNCTD
- 9. Commissioner, MCD (EDMC/NDMC/SDMC)
- 10. All the District Magistrates in the GNCT of Delhi to ensure strict compliance.
- 11. Mission Director, Delhi State Health Mission (DSHM), Delhi
- 12. Director, Directorate of Family Welfare, GNCTD
- 13. Director, DIP with the request for wider publicity.

14. SIO, NIC for uploading the same on the website of Delhi Government

(Padmini Singla)

Secretary (Health & Family Welfare)